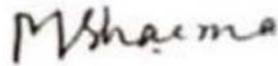


Additional Submissions

(i) The assessment made by Joint Committee in its report dated 12.4.2022, to the effect that cost of the plotted project is only 454.77 Cr., is highly undervalued. The cost of project as per EC (page 2 point xiv of EC) is Rs. 1790 Crores. The calculation of environment compensation calculated at 5% of project cost is therefore highly undervalued and needs serious consideration of this Hon'ble Tribunal for making a right assessment of the compensation.

(ii) A paltry compensation of Rs. 22.73 Crore, as assessed by the Joint Committee, is highly inadequate for a vast project spread over 1000 acres, with no CTO and no environmental compliances in place.

(iii) On internal page 13 of the report of Joint committee dated 12.4.2022, the Joint committee has indentified the violation of consent management and Environment Clearance. However, serious environmental violations of disposal of untreated sewerage waster on vacant residential plots which was witnessed by the joint committee members in presence of applicant and respondent/PP, has not been considered at all. Pictures of the same were also attached in the onsite inspection report dated 20.1.2021.



Dr. (Mrs) MANORAMA SHARMA
(Applicants)

Place: New Delhi
Date: 18.04.2022



SANDEEP SACHIN